

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 179
TO BE ANSWERED ON 18.07.2018**

CARGO CONTAINER BUSINESS

179. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government is apprehending a sharp decline in the cargo container business post Goods and Services Tax (GST) and if so, the details thereof;

(b) whether the Government has taken up the matter with the Ministry of Finance to impress upon the need to reduce the GST on container cargo; and

(c) if so, the details of the outcome ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) No, Madam. There is no decline in the cargo container business after implementation of Goods and Services Tax (GST) from 1st July, 2017. The details of loading on originating basis in containers are as under:

Details of Container loading on originating basis (in Million Tonnes):

(in MT)

FY 2016-17	FY 2017-18	+/-
47.60	54.31	+ 6.71

(in MT)

July 2016- March 2017	July 2017 – March 2018	+/-
35.93	41.23	+ 5.30

(b) & (c) Ministry of Finance as well as NITI Aayog have been requested to consider uniform levy of GST on Rail Container traffic at par with road container traffic. Service of Goods Transport Agency (GTA) for transport of goods by road are taxed uniformly @ 5% GST with no Input Tax Credit (ITC). On the other hand, transport of goods in container by rail by any person other than Indian Railways is taxed @ 12% with full Input Tax Credit. The matter is still under consideration.
